

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2608
ANSWERED ON 24/03/2025
RISING SLUMS IN THE COUNTRY

2608. SHRI DEREK O' BRIEN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that the number of slums in the country has risen during the last five years;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the increase in slums in the country is indicative of shortcomings in the Pradhan Mantri Awas Yojana (Urban);
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) whether Government has data on the number of persons living in slums in the absence of a recent census; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

- (a) to (f): Census of India conducts enumeration of population including slums on decadal basis in the country. The last census was conducted in 2011, according to which a total of 6.54 crore people comprising of 1.39 crore households were living in slums across the country. The data on the number of slums in the country are collected by the National Sample Survey Office (NSSO). As per the last data of slums collected by NSSO in 2012 during the 69th Round Survey, the estimated number of slums in the country is 33,510 which includes 13,761 notified slums and 19,749 non-notified slums. Apart from these surveys, no recent study on the number of persons living in slums has been conducted by the Government.

'Land' and 'Colonization' are State subjects. Therefore, schemes related to slum rehabilitation and housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country including slum dwellers. Eligible beneficiaries can avail benefit of PMAY-U through available four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). The scheme provided flexibility to the beneficiaries including slum dwellers to avail the benefit under any vertical as per the requirement and eligibility criteria. ISSR vertical of PMAY-U was specifically for redevelopment of slums using land as a resource for providing houses to eligible slum dwellers. However, slum dwellers could take benefit under any one of the verticals of PMAY-U.

Based on the project proposals submitted by States/UTs, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 112.73 lakh have been grounded and 91.50 lakh are completed/delivered to the beneficiaries including slums in cities across the country as on 17.03.2025. PMAY-U has been successful in addressing the housing need of slum dwellers. Out of a total of 118.64 lakh houses sanctioned under the scheme as on 17.03.2025, about 29 lakh houses have been sanctioned to slum dwellers under AHP/BLC/ISSR verticals of PMAY-U.
